

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.872/2016

Thursday, this the 30<sup>th</sup> day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

A. S. Yadav, age 47 years  
s/o late R S Yadav  
Executive Engineer (Civil)  
422/32, Onkar Nagar-C  
Tri Nagar, Delhi - 35

(Mr. S K Jha, Advocate)

..Applicant

Versus

North Delhi Municipal Corporation  
Dr. SPM Civic Centre  
Jawahar Lal Nehru Marg  
New Delhi – 110 002  
Through its Commissioner

(Mr. R N Singh, Advocate)

..Respondent

**O R D E R (ORAL)**

**Justice Permod Kohli:**

During the pendency of this O.A., the respondent-Corporation has passed office order dated 02.03.2017 whereby the applicant has been promoted to the post of Executive Engineer (Civil) on *ad hoc* basis w.e.f. 15.12.2008 notionally from the date when his junior was promoted, however, his financial benefit has been restricted up to the date of *ad hoc* promotion to the post of Executive Engineer (Civil). The applicant is also aggrieved of this office order now passed.

2. In this view of the matter, the applicant seeks to withdraw the present O.A. with liberty to file fresh one challenging the office order dated 02.03.2017 as well. Prayer allowed.

3. The O.A. is disposed of as withdrawn.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**March 30, 2017**  
**/sunil/**